

DIVISION BENCH
COURT - II

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/224(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	SREI EQUIPMENT FINANCE LIMITED VS ROADWINGS INTERNATIONAL PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Sankarsan Sarkar, Adv.] For Financial Creditor
Mr. Aditya Kanodia, Adv.
Mr. Tanmoy Sett, Adv.
Ms. Suparna Sardar, Adv.

Mr. Joy Saha, Sr. Adv.] For Corporate Debtor
Mr. Orijit Chatterjee, Adv.
Mr. Shubham Ray, Adv.

ORDER

1. Ld. Sr. Counsel/Ld. Counsels for the parties present.
2. An adjournment has been sought for the Ld. Sr. Counsel, who would be arguing on behalf of the Corporate Debtor.
3. We make it clear that no further adjournment will be made on the next date of hearing.
4. Post this matter on **09.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**